

List of Civil Cases transmitted to District Courts of Pecuniary Jurisdiction up to Rs. 25,00,000/- (Twenty Five Lakhs) under the orders of Hon'ble The Chief Justice								
S.NO.	Case Type	CASE NO.	YEAR	DISTRICT	PARTY NAME	VALUATION OF APPEAL	JUDGEMENT PASSED BY	LETTER NO./ DATE
1	FAPL	641	2012	AGRA	ASHA AND OTHERS VS SMT USHA AND OTHERS	10,00,000	ADD CIVIL JUDGE	931/02.04.2016
2	FAPL	699	2012	AGRA	SMT KALPANA KUMAR AND OTHERS VS JITENDRA KUMAR AND OTHERS	18,00,000	ADD CIVIL JUDGE	932/02.04.2016
3	FAPL	429	2002	AGRA	NEMI CHAND GUPTA VS BANK OF BARODA AND OTHERS	24,00,000	CIVIL JUDGE	933/02.04.2016
4	FAPL	827	2012	AGRA	SMT SANDHYA SINGH VS SHRI RANJIT SINGH AND OTHERS	5,15,053	CIVIL JUDGE	934/02.04.2016
5	FAPLD	259	2010	AGRA	SHRI RAM SARAN BANSAL VS SHRI KANHAIYA LAL BANSAL	10,00,000	ADD CIVIL JUDGE	935/02.04.2016
6	FAPL	316	1997	AGRA	STATE BANK OF INDIA VS M/S ESSMA OPTICAL INDUSTRIES	1,30,917.82	ADD CIVIL JUDGE	936/02.04.2016
7	FAPL	698	2012	AGRA	SMT KALPANA KUMAR AND OTHERS VS JITENDRA KUMAR	4,00,000	ADD CIVIL JUDGE	937/02.04.2016
8	FAPL	126	1995	AGRA	PUNJAB NATIONALBANK VS M/S INKIAN STEEL AND METAL INDUSTIES AND OTHERS	4,90,060.12	UPPER CIVIL JUDGE	938/02.04.2016
9	FAPL	178	1996	AGRA	SMT. VIMLA SHARMA AND OTHERS VS CANARA BANK	2,58,510	UPPER CIVIL JUDGE	939/02.04.2016
10	FAPL	672	1994	AGRA	CANARA BANK VS M/S SMT. SATINDER KAWR AND OTHERS	1,04,062.60	ADD CIVIL JUDGE	940/02.04.2016
11	FAPL	493	1998	AGRA	STATE BANK OF INDIA VS MAHAJAN ISPAT AND OTHERS	1,000.00	ADD CIVIL JUDGE	941/02.04.2016
12	FAPL	356	2011	AGRA	MS SUBHASH EMPORIUM ATR 18/1 GWALIAR ROAD VS THE EMPLOYEE STATE INSURANCE CORPORATION OFFICE	97,689.00	CIVIL JUDGE	942/02.04.2016
13	FAPL	723	1990	AGRA	AGRA DEVELOPMENT AUTHORITY AGRA VS SRI RAJESH KUMAR ARORA	69,000.00	CIVIL JUDGE	943/02.04.2016
14	FAPL	35	1998	AGRA	SYNDICATE BANK VS AVINASH CHAND GULATI	2,00,000	ADD CIVIL JUDGE	944/02.04.2016
15	FAPL	226	1995	AGRA	MS MITTAL ASSOCIATES TANTPUR AND OTHERS VS THE AGRA DEVELOPMENT AUTHORITY AND OTHERS	6,00,000	CIVIL JUDGE	945/02.04.2016
16	FAPL	33	2012	AGRA	DR. M.B. JAIN VS URBAN DISTRIBUTION DIVISION SECOND	5,47,043	ADD CIVIL JUDGE	946/02.04.2016
17	FAPL	208	2010	AGRA	SMT. SHEELA DEVI AND OTHERS VS SMT. MADHU AGRAWAL	2,55,523	ADD CIVIL JUDGE	947/02.04.2016
18	FAPL	203	2011	AGRA	SHRI PARMESHWARI DAYAL PATHAK AND OTHERS VS SMT. RATAN DEVI SHARMA AND OTHERS	2,50,000	ADD CIVIL JUDGE	948/02.04.2016
19	FAPL	419	1998	AGRA	STATE BANK OF INDIA VS MS RAGHU FOOTWEAR PRIVATE LIMITEDE AND OTHERS	1,000.00	ADD CIVIL JUDGE	949/02.04.2016
20	FAPL	674	2014	AGRA	DR. P.P. SRIVASTAVA VS THE CHAIRMAN INDIA BULLS HOUSING FINANCE LTD. AND OTHERS	6,89,411	ADD CIVIL JUDGE	950/02.04.2016
21	FAPL	188	1999	AGRA	SUBHASH CHAND GUPTA VS THE PUNJAB NATIONAL BANK	2,64,800	ADD CIVIL JUDGE	951/02.04.2016
22	FAPL	239	1961	AGRA	SHRI UMROA RAJA LAL AND OTHERS VS THE RADHA SOAMI SATSANG AND OTHERS	5,00,200	CIVIL JUDGE	952/02.04.2016
23	FAPL	117	2007	AGRA	SMT. CHARNJEET KAUR AND OTHERS VS SHRI BALWANT SINGH	10,00,000	CIVIL JUDGE	953/02.04.2016
24	FAPL	87	2001	AGRA	CANTONMENT BOARD AGRA VS UNION OF INDIA	14,70,095.50	ADD CIVIL JUDGE	954/02.04.2016
25	FAPL	22	1995	AGRA	NATIONAL INSURANCE CO. LTD. VS THE PUNJAB NATIONAL BANK AND OTHERS	3,64,650	ADD CIVIL JUDGE	955/02.04.2016

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26	FAPL	285	2010	AGRA	SAROJ KUMAR VS SMT. SUMAN LATA	9,00,000	ADD CIVIL JUDGE	956/02.04.2016
27	FAPL	550	1998	AGRA	UP STATE ELECTRICITY BOARD VS MS ATUL ENGINEERING UDYOG	16,38,121.40	ADD CIVIL JUDGE	957/02.04.2016

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1	FAPLD	6	2015	BUDAUN	M/S U.K CHEMICALS BUDAUN V/S SRI BRAHM PAL AND OTHERS	9,30,750	ADD CIVIL JUDGE	899/29.03.16
2	FAPL	294	2011	BUDAUN	VINAY KUMAR SINGH VS RAJYA KRISHI UTPADAN MANDI AND OTHERS	6,26,677.30	ADD CIVIL JUDGE	900/29.03.16
3	FAPLD	290	2014	BUDAUN	VIRENDRA PAL GUPTA AND OTHERS VS STATE BAND OF INDIA	5,51,,983.75	ADD CIVIL JUDGE	901/29.03.16
4	FAPL	112	2012	BUDAUN	SMT VEERVATI AND OTHERS VS SHRI SURENDRA KUMAR MALIK AND OTHERS	25,00,000	ADD CIVIL JUDGE	902/29.03.16
5	FAPL	13	2015	BUDAUN	M/S R.R. COLD STARAGE AND OTHERS VS SMT. RAM MURTI DEVI AND OTHERS	10,00,000	ADD CIVIL JUDGE	903/29.03.16
6	FAPL	354	2008	BUDAUN	MOHD. MIYAN KHAN VS BEERZADA KHADIM KAMROOL ZAFAR	2,00,000	ADD CIVIL JUDGE	904/29.03.16
7	FAPL	926	2004	BUDAUN	RAJESH KUMAR SINGH AND OTHERS VS MAHENDRA KUMAR SINGH AND OTHERS	567,530.00	ADD CIVIL JUDGE	905/29.03.16